

*[English]***Flights on Delhi-Port Blair Sector**

1240. SHRI G.M. BANATWALLA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether earlier there were flights from Delhi to Port Blair;

(b) if so, the time from which these flights were withdrawn alongwith the reasons therefor;

(c) whether the Government propose to restore these flights to encourage tourism; and

(d) if so, the time by which a decision is likely to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) and (b) Yes, Sir. Indian Airlines introduced a thrice weekly B-737 service between Delhi/Port Blair via Bhubaneshwar on 20th April, 1989. This was withdrawn from 20th November, 1989 because of poor load factor.

(c) No, Sir.

(d) It is up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability subject to compliance of route dispersal guidelines issued by Government.

*[Translation]***Installation of TV and Communication Towers in Joint Form**

1241. SHRI SURESH CHANDEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the previous Government had decided to install TV and communication towers in collective/joint form;

(b) if so, whether the present Government are following the same policy; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI): (a) to (c) Utilisation of Department of Telecom's (DOT) tower for TV transmitter antenna is done wherever possible subject to suitability for both Doordarshan and DOT.

*[English]***Setting up of New Pepsi Bottling Plant**

1242. SHRI ABHAYSINH S. BHONSLE:
SHRI MADHAV RAO PATIL:
SHRI ASHOK NAMDEORAO MOHOL:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the location of Pepsi Bottling Plants functioning in the country and specially in Maharashtra at present;

(b) whether the Government have granted approval for the setting up of new Pepsi Bottling Plant in Mumbai and also at some other places in the country; and

(c) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI PRAMOD MAHAJAN):

(a) The details of bottling plants owned and franchised by M/s. Pepsico India Holding Limited are given in the Statement attached.

(b) and (c) Information is being collected and will be laid on the Table of the House.

Statement*List of bottling plants owned and franchised by M/s Pepsico India Holdings Ltd.*

Sl. No.	Plant	FPO Number	Plant Address
1	2	3	4
1.	Mumbai	730	Pepsico India Holdings Limited, Off. Sion, Trombay Road, Chembur, Mumbai-400 088.
2.	Mumbai-Roha	7974	Pepsico India Holdings Limited, 100/1 A Road, MIDC Dhatav, Roha, Dist. Raigarh (Maharashtra)
3.	Ahmedabad	9547	Pepsico India Holdings Limited, Plot No. 71-74, G.I.D.C. Naroda, Dist. Ahmedabad, Gujarat.
4.	Rajkot	5790	Pepsico India Holdings Limited, 191/P, Bamanbor, Dist. Rajkot-363 520, Gujarat.
5.	Jhagadia	10598	Pepsico India Holdings Limited, Plot No. 27, G.I.D.C. Estate, Jhagadia (Dist. Bharuch), Gujarat.
6.	Jainpur (Kanpur)	9886	Pepsico India Holdings Limited, Plot No. A-2, UPSIDC Industrial Area, Jainpur Dist. Kanpur Dehat (U.P.)
7.	Sathariya	8532	Pepsico India Holdings Limited, Plot A-36, Sathariya Industrial Area, Near Varanasi, Sathariya, Dist. Jaunpur (Uttar Pradesh)
8.	Bazpur	9886/1	Pepsico India Holdings Limited, A-2, UPSIDC Site II, Industrial Estate, Bazpur-262 401, Distt. Udham Singh Nagar
9.	Sonarpur	10608	Pepsico India Holdings Limited, JL-47, Barhans Fartabad, Charaktala, 24 Parganas South, Calcutta-700 084.
10.	Panagarh	7131	Aradhana Beverages & Foods Co. Limited, Dharala, G.T. Road, P.O. Panagarh Bazar, Panagarh, Dist. Burdwan, West Bengal.
11.	Chennai	8838	Pepsico India Holdings Limited, No. 6 GST Road, Mamandur Village, Maduranthagam Taluk, Via Madras, Dist. Chengai MGR-603111.
12.	Madurai	6949	Pepsico India Holdings Limited, National Highway No. 5, 7 Parvai Road, Dist. Madurai North, Tamil Nadu.
13.	Bangalore (Nelamangla)	6865/1	Pepsico India Holdings Limited, 34th KM Stone, National Highway 4, Village Peppada Begur, Nelamangla, Bangalore-562123.
14.	Bangalore	6865	Pepsico India Holdings Limited, Plot No. 23(P), Phase 1, Kumbalgodu Industrial Estate, Bangalore-560074.

1	2	3	4
15.	Nagpur	2471	Universal Drinks Private Limited, Wardha Road, Nagpur-440015, Maharashtra.
16.	Agra	2380/5848	Agra Beverages Corporation Limited, 12 Km. Stone, Agra-Delhi Highway, Agra-282007, Uttar Pradesh.
17.	Delhi	5847	Pearl Drinks Limited, B-42, Lawrence Road Industrial Area, Delhi-110035.
18.	NOIDA	9577	Devyani Beverages Limited, Plot No. 2, Suraj Pur Bypass, Greater Noida, Dist. Bulandshar-201326 (U.P.)
19.	Ludhiana	7910	Dhillon Kool Drinks & Beverages Ltd., G.T. Road, Near Ludhiana, Phillaur, Dist. Jalandhar, Punjab.
20.	Raipur	6493	Chattisgarh Beverages Private Limited, 26 & 30, Urla Industrial Area, Dist. Raipur, Madhya Pradesh.
21.	Panipat	8835	Dhillon Kool Drinks & Beverages Ltd., Karnal-Panipat G.T. Road, Aligaspur, Dist. Panipat (Haryana).
22.	Jaipur	9898	Varun Beverages Limited, Khasra No. 282, Gram Balmukandpura, Bahagadur, Tehsil Sanganer, Dist. Jaipur.
23.	Bhopal	10370	SMV Beverages Private Limited, Plot No. 28, Sector NEW, Mandi Deep, Distt. Raisen, Madhya Pradesh.
24.	Jaipur	2226	Jai Drinks Private Limited, Jawahar Lal Nehru Marg, Jaipur.
25.	Patna	10607	Lumbini Beverages Private Limited, H-2, EPIP, Industrial Area, Hajipur (Vaishali)
26.	Goa	7922	Goa Bottling Co., Arlem, P.O. Salcette, Margaon, Goa.
27.	Jamshedpur	2225/6883	Steel City Beverages Limited, Adityapur-Kandra Road, Adityapur, Dist. Jamshedpur-831013, Bihar.
28.	Goa	2912	Goa Bottling Co., Arlem, P.O. Salcette, Margaon, Goa.
29.	Dharwad	5916	Neclar Beverages Private Limited, ADJ-G.T.C. Belgaum Road, Post Box No. 205, K.C. Park, P.O. Dharwad-580008.
30.	Guwahati	10850	North East Pure Drinks Private Limited, Ranipat-Gaon, Guwahati-781017.
31.	Hyderabad	5035	Charminar Bottling Co. Ltd., Pothireddypally, Mandal, Sangareddy, Distt. Medak-502295.

1	2	3	4
32.	Cuttack	2229	Tripty Drinks Private Limited, Jagatpur-754021, Dist. Cuttack, Orissa.
33.	Vishakhapatnam	8558	Krishna Mohan Beverages & Construction Pvt. Ltd., Chandrampalem, Madhurawada, Dist. Vizhakapatnam-530040, A.P.
34.	Guntur	10605	Pearl Beverages Limited, 302/325, Nadim Palem, (SPO), Yadlapadu-522019, Guntur (Andhra Pradesh)
35.	Nagaland	5874/76	Nagaland Beverages Private Limited, New Industrial Estate, Rangapahar Road, Dist. Dimapur-797112 (Nagaland)

Techno-Economic Survey in F.P.I.

1243. DR. JAYANTA RONGPI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government have done any Techno-Economic Survey in regard to scope of food processing industries in the hill districts of Assam;

(b) if so, main features of the report of such survey; and

(c) the amount of fund released for the hill districts of Assam as subsidy or grant to establish food processing industries during the current Five Year Plan?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI PRAMOD MAHAJAN): (a) and (b) The Ministry has not conducted any Techno-Economic Survey in regard to scope of food processing industries in the hill districts of Assam, namely, Karbi Anglong and North Cachar hills.

(c) The Ministry has not provided any financial assistance as subsidy or grant to establish food processing industries in the hill districts of Assam during the current Five Year Plan.

Night landing Facility at Agartala Airport

1244. SHRI SAMAR CHOUDHURY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether night landing facility has been provided at Agartala airport; and

(b) if not, the date from which the night landing facility is likely to be provided?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) Yes, Sir.

(b) Does not arise.

Complaints from Private Airlines

1245. SHRI T. GOVINDAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of complaints received from the passengers of Private Airlines during 1998 and 1999; and

(b) the action taken thereon?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) and (b) Complaints relating to denial of seats or confirmed ticket, ill-treatment of the passengers, refund on cancellation of tickets, loss of baggage, sudden cancellation of flights etc. are received from passengers travelling on private airlines. On receipt of such complaints comments of the concerned private airlines are obtained for examination and efforts are made to settle their grievances, wherever possible. Data on number of complaints received from the passengers of private airlines is however not maintained.

Strike by ATCs

1246. SHRI PRASAD BABURAO TANPURE: Will the Minister of CIVIL AVIATION be pleased to state: